

 सत्यमेव जयते	राजस्थान राज-पत्र विशेषांक	RAJBIL/2000/1717 J.P.C./3588/02/2003-05 RAJASTHAN GAZETTE <i>Extraordinary</i>
	साधिकार प्रकाशित	<i>Published by Authority</i>
	भाद्र 6, गुरुवार, शाके 1925-अगस्त 28, 2003 <i>Bhadra 6, Wednesday, Saka 1925-August 28, 2003</i>	

भाग 4 (ग)
उप-खण्ड (II)

राज्य सरकार तथा अन्य राज्य प्राधिकारियों द्वारा जारी किये गये कानूनी
आदेश तथा अधिसूचनाएं।

ANIMAL HUSBANDRY DEPARTMENT

ORDER

Jaipur, August 22, 2003

S. O. 226.—In exercise of the powers conferred by the proviso to clause (b) of section 30 of the Indian Veterinary Council Act, 1984, the State Government hereby permit the veterinary & livestock assistants, holding a diploma or certificate of veterinary supervisor, stockman or stock assistants (by whatever name called) issued by the Directorate of Animal Husbandry of Government of Rajasthan or issued by the recognised veterinary institution and counter signed by the Director of Animal husbandry to render the “minor veterinary services” under the supervision and direction of a registered veterinary practitioner.

[No. 2 (5) AH/2003]

By Order of the Governor,

फतेह सिंह चारण,

Principal Secretary to the Government.